

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 107
CP(IB)/290(AHM)2020

Order under Section 9 IBC

IN THE MATTER OF:

Shri Bhagwan Projects Pvt Ltd
V/s
JMC Projects (India) Ltd

.....Applicant

.....Respondent

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Ghanshyam Sharma, Advocate
For the Respondent :Mr. Jay Kansara, Advocate

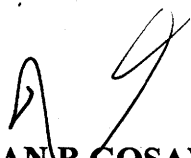
ORDER

The pleadings are complete in the matter.

The parties are directed to complete formalities of e-filing of their respective documents within one week, if not filed.

The matter stands adjourned for hearing on 21.09.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)